

Government have recommended to Delhi Administration a scheme for the introduction of special stage carriage permits to be given to the private operators at a fare structure higher than that of DTC. The Delhi Administration have also been asked to issue more stage carriage permits to private operators which would adequately serve all parts of Delhi including Trans-Yamuna area.

[English]

### **Discrepancy in R.B.I. and IMF Figures About Indian Economy**

240. SHRI HARI KISHORE SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether there is any discrepancy in the RBI figures and those of IMF in regard to the growth of Indian economy;

(b) if so, the details thereof;

(c) whether this issue has been taken up with the IMF as it involves the integrity of our major financial institution; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) No, Sir.

(b) to (d). Does not arise.

### **Delay In Clearance of Applications for Issue of Equity/Debentures**

241. SHRI SOMJIBHAI DAMOR: Will the Minister of FINANCE be pleased to state:

(a) the number of companies whose applications for issue of equity/debentures have been cleared by the Controller of Capital Issues (CCI) during the last three months;

(b) whether a large number of such applications are still awaiting approval by the C.C.I.;

(c) if so, the number thereof and the reasons for the delay;

(d) whether the Government propose to allow automatic approval of such applications under a time-bound programme;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) During the last three months (August-October 1991), 206 applications of Public Limited companies for issue of Equity/Debentures have been cleared by Controller of Capital Issues.

(b) and (c). As the companies have not furnished complete information and in some cases the proposal submitted by companies do not conform to guidelines for issue of Equity/Debentures, 33 applications received during the above mentioned period have not been cleared as on date.

(d) to (f). In view of the reply to (a), (b) & (c) above, the Question of automatic approval does not arise.

### **Raw silk Production**

242. SHRI C.P. MUDALA GIRIYAPPA: Will the Minister of TEXTILES be pleased to state:

(a) the production of raw silk in the country during the year 1990;

(b) whether a massive Rs. 700 crores World Bank aided project has been taken up in the country to enhance silk production to 15,000 tonnes in five traditional states and twelve States by 1994-95; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) The production of raw silk in